- (c) whether they have also suggested that Government should not limit private bids to eight projects;
 - (d) if so, whether all issues raised by NHAI have been fully considered;
 - (e) if so, to what extent it will be possible for Government to improve National Highways; and
- (f) whether there has been considerable delay in sanctioning proposal for extensions of National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) The provision under clause 3.5.2 of the model Request for Qualification (RFQ) limiting the number of short listed bidders was deleted on 22.09.08 for roads projects. In the revised Model Request for Qualification issued by the Ministry of Finance on 18.05.2009, this exemption from short listing of bidders has been continued for road projects.
- (d) to (f) The Government has approved upgradation of 33,639 km. of national highways by the National Highways Authority of India (NHAI) under various phases of National Highways Development Project (NHDP) out of which 11,639 km. length has been completed and 6,004 km length is under implementation.

Sanctioning of Road Projects in Kerala

1281. SHRI A.VIJAYARAGHAVAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the Competent Authority of Kerala had submitted for sanction/special sanction for Kollam Bypass of length 13.141 km., at km. 502/804 of NH-47, Alapuzha Bypass of length 7,005 km. at km. 416/200 of NH 47, Thalarery-Mahe Bypass of length 18.031 km. from Ch. 170/718 km. at NH-17 and Calicut Bypass of length 28.124 of NH 17 at km. 231/000;
 - (b) if so, the details and the present status of above submissions;
 - (c) whether action will be taken in affirmative to above submissions:
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (e) Kollam bypass, Alapuzha bypass, Thalassery - Mahe bypass and Calicut bypass are in various stages of progress through State PWD. Balance work for above bypasses will be taken up along with 4-laning of NH 17 and NH - 47 under NHDP Phase III through NHAI which is targeted for completion by December, 2013.